

Execution of Thein Dam as Central Project

201. SHRI R. L. BHATIA: Will the Minister of ENERGY be pleased to state:

(a) whether the Centre is considering the desirability of taking up execution of the Thein Dam Project as the Central Project;

(b) if so, the stage at which the matter stands at present and the steps being taken to take up its early execution in view of the pressure put up by the beneficiary States; and

(c) how far there has been an escalation in the estimated cost of the project on account of its being lingered on for the last so many years?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Does not arise at present, as the project is being executed by the Punjab Government.

(b) Does not arise.

(c) Due to the inter-state issues involved, the Project could not be taken up for execution earlier. Consequently, the cost of the project has escalated. The latest updated tentative estimated cost, as intimated by Punjab Government, is Rs. 469 crores.

Microwave system at Asansol

202. SHRI MOHAMMED ISMAIL: Will the Minister of COMMUNICATIONS be pleased to state the progress made so far about the Microwave system at Asansol?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): Asansol is already connected with the

national communication network through the following microwave system:

1. Calcutta-Asansol 4 GHz wide-band microwave system.

2. Asansol-Patna 4 GHz wide-band microwave system.

3. Asansol-Kharagpur 6 GHz narrowband microwave system.

4. Asansol-Katihar 4 GHz narrow-band microwave system.

5. Asansol-Dhanbad 7 GHz narrowband microwave system.

6. Asansol-Singharsi 7 GHz narrow band microwave system.

In addition, Asansol-Dhanbad 6 GHz wideband microwave scheme and Asansol-Raniganj-Durgapur narrowband microwave scheme are under execution and are likely to be completed in 1983.

Films certified for commercial screening

203. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of films certified for commercial screening in India, Language-wise during the last three calendar years;

(b) out of them, the number of (1) Adults only films, (2) Children's films, and (3) Others; and

(c) the period for which the right for such commercial exploitation of films is valid in their cases:

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Language-wise break-up of Indian feature films: